NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 42(ND)/2010

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Vallaya Clothings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION S

SIGNATURE

For the Petitioner:

Mr. Manoj Kumar Garg, Advocate

Mr. Siddhartha Patra, Advocate

For the Respondent:

None

ORDER

It is being pointed out that CP 42(ND)/2010 was listed for today. However, the same was not shown on the cause list. The submissions made by the counsels are merit consideration.

Re-notify this case for final arguments on 13th December, 2017.

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(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)